The actual contours of the proposed National Mission for Empowerment of Women are being worked out and will be fmalized after inter ministerial consultations are complete.

Review of the programmes and policies

- 428. DR. (SHR1MATI) NAJMA A. HEPTULLA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) whether Government has convened a meeting of Ministers in charge of women and child development of State Governments to review programmes and policies related with welfare and development of women and children;
 - (b) if so, the details thereof;
- (c) whether Government is aware that most of the schemes have not been effectively implemented by the States; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) A Conference of State Ministers/State Secretaries in charge of Women and Child Development was held on 28th October, 2009 at New Delhi. The agenda of the Conference included the newly launched Integrated Child Protection Scheme (ICPS) and the following proposed programmes:

- i) National Mission for Empowerment of Women
- ii) Conditional Maternity Benefit Scheme
- iii) Rajiv Gandhi Scheme for Empowerment of Adolescent Giris (SABLA)
- (c) and (d) The implementation of the existing schemes and programmes of the Ministry of Women and Child Development are reviewed from time to time in consultation with State Governments and corrective measures are taken for their effective implementation.

Anganwadi Centres

- 429. SHRI SHYAMAL CHAKRABORTY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
 - (a) the number of Anganwadi Centers in the country, State-wise;
- (b) whether Government is aware that the women Anganwadi worker who are taking care of children and pregnant women, are deprived of minimum prescribed wages; and;
- (c) if so, by when Government is going to increase their wages and other benefits?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) As per reports available form States as on 30.9.2009, there are 10,78,973 operational Anganwadi Centres (AWCs) out of 13,56,027 sanctioned AWCs in the country. State-wise details are available at Ministryus website www.wcd.nic.in/icdsimg/ Sanopr AWCs 300909.pdf

(c) The Anganwadi workers (AWWs) are uHonorary Workersu selected from the Local Community under Integrated Child Development Services (ICDS) Scheme. However, in order to give recognition to their voluntary efforts, they are paid a monthly honorarium, as decided by the Government from time to time. Government of India has recently enhanced the honorarium of Anganwadi workers w.e.f, 1.4.2008.

The Honuble Supreme Court in its order dated 7.12.2006 in Civil Appeal NOS. 4953-4957 of 1998 - State Karnataka & Others *Vs* Ameerbi & Ors. Held that Anganwadi Workers neither hold any Civil post nor Minimum Wages Act is applicable to them.

Self-help Groups under Swayamsidda Scheme

- 430. SHRI SHYAMAL CHAKRABORTY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
 - (a) the number of Self-help Groups set up under 'Swayamsiddha" Scheme, State-wise; and
- (b) the budgetary provision for this Scheme and the contribution of Self-help Groups for village development?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The number of Self-help Groups (SHGs) set up in different States/UTs under Swayamsiddha Scheme is given in the enclosed STATEMENT (See below).

(b) The Swaymasidha Scheme was implemented between 2000-01 to 2007-08 and had a total budgetary allocation of Rs. 116.30 Cr. The scheme, through SGHs, aimed to achieve holistic empowerment of women through a sustained process of mobilization and convergence of ongoing sectoral schemes.

State-wise Self help groups (SHGs) set up under Swayamsidha
Scheme from 2000-01 to 2007-08

SI. No.	Name of the States	SHGs formed
1	2	3
1.	Andhra Pradesh	3874
2.	Arunachal Pradesh	600
3.	Assam	2400